GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA STARRED QUESTION NO. 172

TO BE ANSWERED ON 04/08/2023

AVAILING BENEFITS UNDER PM-KISAN

*172#. SHRI HARNATH SINGH YADAV:

Will the Minister of Agriculture and Farmers Welfare be pleased to state:

- (a) whether farmers of every State are getting the benefits of PM-Kisan Samman Nidhi (PM-KISAN);
- (b) if so, the details thereof, State-wise;
- (c) whether Government has taken any action against ineligible beneficiaries who are availing PM-KISAN; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

(SHRI NARENDRA SINGH TOMAR)

(a) to (d): A Statement is laid on the table of the House.

STATEMENT MADE IN REPLY TO RAJYA SABHA STARRED QUESTION NO. 172 RAISED BY SHRI HARNATH SINGH YADAV, DUE FOR REPLY ON 04/08/2023.

- (a) & (b): The Pradhan Mantri Kisan Samman Nidhi (PM-KISAN), a Central Sector Scheme, aims at providing financial assistance to cultivable landholding farmer families across the country, subject to certain exclusion criteria. Under the Scheme, an amount of Rs. 6000/- is transferred annually in three equal instalments of Rs.2000/- directly into the Aadhaar Seeded bank accounts of the farmers. So far, more than 2.60 lakh Cr have been disbursed to over more than 11 Cr. farmer families. The details of beneficiary farmers received benefits under PM Kisan scheme since inception are enclosed in **Annexure I.**
- (c) & (d): Benefits under the scheme are transferred to all the landholding farmer families except those falling under exclusion criteria as per the guidelines of the scheme. The State/UT Government are responsible for identifying and verifying the eligible farmers before uploading the data on PM-KISAN Portal. Benefits are transferred to the beneficiaries through Direct Benefit Transfer mode after validation of the uploaded data on PM-KISAN Portal with Aadhaar, Public Finance Management System (PFMS), Government employees/pensioners data; verification with Income Tax Department, etc.

A few States have reported instances of fraudulent transactions under the Scheme and appropriate action have also been taken by the State Governments.

Annexure I

State-wise Details of Beneficiaries and Funds disbursed to them under PM-KISAN as on date

S.N o	State/UT	No. of Beneficiaries	Benefits Transferred (in Rs. Cr)
1	ANDAMAN AND NICOBAR ISLANDS	17,315	42.50
2	ANDHRA PRADESH	44,00,545	12,977.65
3	ARUNACHAL PRADESH	97,624	211.87
4	ASSAM	21,57,698	4,266.47
5	BIHAR	83,05,231	19,023.97
6	CHANDIGARH	461	0.86
7	CHHATTISGARH	38,09,859	6,757.00
8	DELHI	16,577	36.08
9	GOA	11,432	21.99
10	GUJARAT	58,77,952	14,548.52
11	HARYANA	19,85,633	4,716.51
12	HIMACHAL PRADESH	9,92,272	2,364.46
13	JAMMU AND KASHMIR	12,23,955	2,707.35
14	JHARKHAND	27,80,074	4,836.61
15	KARNATAKA	57,50,081	13,233.85
16	KERALA	37,09,821	8,568.82
17	LADAKH	18,849	43.59
18	LAKSHADWEEP	1,927	2.36
19	MADHYA PRADESH	83,46,965	19,992.79
20	MAHARASHTRA	1,01,25,983	25,896.81
21	MANIPUR	5,37,249	701.16
22	MEGHALAYA	1,98,138	295.43

23	MIZORAM	1,79,710	251.69
24	NAGALAND	2,09,427	476.48
25	ODISHA	39,90,289	8,458.13
26	PUDUCHERRY	11,327	27.08
27	PUNJAB	23,40,747	4,574.99
28	RAJASTHAN	71,10,897	17,294.87
29	SIKKIM	12,595	20.83
30	TAMIL NADU	46,19,798	9,447.14
31	TELANGANA	39,16,821	9,640.53
32	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	14,900	35.78
33	TRIPURA	2,45,365	598.93
34	UTTAR PRADESH	2,40,92,542	59,985.80
35	UTTARAKHAND	9,53,244	2,220.34
36	WEST BENGAL	50,85,540	6,459.21
	Grand Total	11,31,48,843	2,60,738.40